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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P.NO.44/2006 IN  
O.A.No.1721/2004

New Delhi this the 23<sup>rd</sup> day of March 2006

Hon'ble Mr. V.K.Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)

Jagdish Chander (D/908)  
R/o F-4 PS Kalkaji  
New Delhi ..... Applicant.  
(By Advocate: Shyam Babu )

- ( VERSUS -

1. Shri Aditya Arya  
Joint Commissioner of Police (Operation)  
Police Headquarters  
I.P.Estate  
New Delhi.
2. Dg. K.K.Paul  
Commissioner of Police  
Police Headquarters  
I.P.Estate  
New Delhi. .... Respondents.

**ORDER (ORAL)**

By Hon'ble Shri V.K.Majotra, VC(A)

Tribunal's orders dated 09.05.2005 in OA 1721/2004 have been stayed vide order 20.02.2006 in WP(C).No.2386-88/2006 & CM No.2108/2006. As such, these proceedings are dropped and notices to the respondents are discharged with liberty to the applicant to revive the same, if necessary as and when the final orders of Hon'ble High Court are available or the stay is vacated.

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(Mrs. Meera Chhibber)  
Member (J)

V.K.Majotra  
(V.K.Majotra)  
Vice Chairman (A)